

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th October, 2018

HC.VII-14/2018/ 5933 /A. Shri Alokeshwar Bhattacharyya, District and Sessions Judge, Darrang, Mangaldoi, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Shri Pratim Kumar Bora transferred.

In anticipation of appointment by the Govt., Shri Bhattacharyya will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi and proceed to join his new assignment immediately.

HC.VII-14/2018/ 5934 A. Shri Pratim Kumar Bora, Presiding Officer, Labour Court, Guwahati, is transferred and posted as District and Sessions Judge, Darrang, Mangaldoi, vice Shri Alokeshwar Bhattacharyya transferred.

In anticipation of release by the Govt., Shri Bora will hand over charge of the Court and Office of Labour Court and Industrial Tribunal to the Registrars, Labour Court and Industrial Tribunal, Guwahati and proceed to join his new assignment immediately.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)


Memo No. HC.VII-14/2018/ 5935 - 5960 /A.

Dated 10.10.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur. He is requested to take necessary steps for appointment of Shri Alokeshwar Bhattacharyya as Presiding Officer, Labour Court, Guwahati and release Shri Pratim Kumar Bora from the post of Presiding Officer, Labour Court, Guwahati and additional charge of the Industrial Tribunal, Guwahati.
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati with a request to appoint Shri Alokeshwar Bhattacharyya as Presiding Officer, Labour Court, Guwahati and release Shri Pratim Kumar Bora from the post of Presiding Officer, Labour Court, Guwahati and additional charge of the Industrial Tribunal, Guwahati.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta/ Dhubri
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI & NIA, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati

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10/10/2018

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15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
16. Shri Alokeswar Bhattacharyya, District and Sessions Judge, Darrang, Mangaldoi.
17. Shri Pratim Kumar Bora, Presiding Officer, Labour Court, Guwahati
18. The Joint Registrar (_____), Gauhati High Court, Guwahati
19. The Chief Judicial Magistrate, _____
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati
21. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
22. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
23. The Administrative Officer, Judicial Academy, Assam, Guwahati
24. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
25. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


10/10/18
REGISTRAR (VIGILANCE)

10/10/18